

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.9.2019

ORDER NO. 198 of 2019

Hon'ble President is pleased to partially modify the roster order no. **160 of 2019** for the period **30.9.2019 to 4.10.2019** for CESTAT, Mumbai as follows:-

| COURT | PERIOD | WORK ASSIGNED |
|-----------------------------------------------------|----------------------------------------------|---------------------------------|
| Ms. Archana Wadhwa, Hon'ble Member (Judicial) | From 30.9.2019 to 4.10.2019 | Single Member Bench Matters. |

By order,



(Bineesh Kumar K.S.)

Registrar

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Dy. Registrar